

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 19/TT/2014

Date: 17.2.2014

To  
Chief Finance & Accounts,  
Powerlinks Transmission Ltd.,  
10th floor, DLF Tower A,  
District Centre Jasola,  
New delhi-110025

**Subject:** Petition for Truing-up of Annual Transmission Charges for the period FY 2009-13 and Revised Estimates of FY 2013-14 for 400 kV Double Circuit Siliguri-Purnea Transmission Line, 400 kV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 kV Double Circuit Muzaffarpur (PGCIL) – Muzaffarpur (BSEB) Transmission Line, in Eastern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System for the period 2009-14

Sir,

Please furnish the following information in relation to the aforementioned petition of Powerlinks on affidavit, with advance copy to the respondents/ beneficiaries, latest by 15.3.2015:-

1. When and under which head was License fee capitalized? Why the fact regarding excess License Fee refund was not brought out in Petition No. 288/2009, filed for 2009-14 tariff?
2. Details of Consultancy Fee capitalized up to 31.3.2009 and under which head this was admitted by the Commission.
3. In respect of IDC and Additional Capital Expenditure:

- a) Methodology adopted by the petitioner for calculation of IDC corresponding to Additional Capital Expenditure, clearly indicating the phasing of expenditure, rate of interest, date and amount of drawl and repayment and their corresponding supporting documents;
- b) Whether IDC was claimed in the earlier Petition No. 288/2009?
- c) Justification for claiming IDC in the instant petition.
- d) Auditor's Certificates for Additional Capital Expenditure claimed for the period 2009-14 including the major heads (as indicated in the Auditor's Certificate of the previous petitions) along with the IDC/IEDC (The Additional Capital Expenditure amounts being claimed in the petition should reconcile with the Auditor's Certificates).

Yours faithfully,

Sd/  
(Dr. P.K. Sinha)  
Asst. Chief (Legal)